

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 03-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
HEARING ON IA				
1	O.S. 255/2014 (SUMMONS) IA/1/2014		Sethu Madhava Rao K R Vs Rayappa C	K T Dakappa
2	O.S. 129/2015 (HEARING) IA/1/2015		Venkatesh P L Vs Rathnamma alias Munirathnamma	S.V. RAMACHANDRAPPA
3	O.S. 1258/2013 (ARGUMENTS.) IA/1/2013		Anasuya Vs Munireddy	
4	R.A. 21/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Thimmaraju T A Vs M/s Hindustn Petroleum Corporation Ltd., Rep. by Sudhir Kumar Soni	Y N S R
5	O.S. 1076/2015 (ISSUES.) IA/1/2015		Shashikala K N Vs Mohan H V	B.R.ANANDA
6	O.S. 1533/2015 (ISSUES.)		Sunil Kumar I N Vs Venkataramanappa	N Murali
7	O.S. 1795/2015 (ISSUES.) IA/1/2015		Rathnamma Vs Munirathnamma	M G Ravisha
8	O.S. 1375/2017 (ISSUES.) IA/1/2017		Shankaralingegowda K L Vs Hanumakka	M V Ganesh
9	O.S. 1619/2017 (ISSUES.) IA/2/2017 IA/1/2017 IA/4/2017 IA/3/2017		Sangeetha K. Vs Roberts G	Chikkappaji Gowda K.V.
Cases listed below are adjourned due to Covid 19				
10	O.S. 1695/2018 (EVIDENCE.) IA/1/2018	10-08-2020	THOTTA MANGAIAH Vs MANJUNATHA REDDY	Y N Ramanna
CROSS EXAMINATION OF DW				
11	O.S. 1095/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	10-08-2020	SULOCHANA SINGH Vs RAJESHEKAR	B.G. THAMMAIAH KNJ

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12	O.S. 1472/2014 (EVIDENCE.)	10-08-2020	Muniswamy Reddy Vs Theresa Jayaraj	Shanmukhappa
CROSS EXAMINATION OF PW				
13	O.S. 1355/2012 (EVIDENCE.)	10-08-2020	Gowda alias K.N.Govindaraj.K.N Vs Rajanna.K.N	T.Umashankar
14	O.S. 269/2014 (EVIDENCE.) IA/1/2014	10-08-2020	Narayana Rao M S Vs Krishnachar	R B S
15	O.S. 1742/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	10-08-2020	Vijaya Kumar Vs S.R. Shantha Kumar	
16	O.S. 26/2015 (EVIDENCE.) IA/1/2015	10-08-2020	Dodda Gowramma Vs Muniyappa @ Muniswamappa	D.S. Mali Patil
17	O.S. 893/2012 (EVIDENCE.) IA/1/2012	14-08-2020	Bharathi Vs Ratnamma	D.Kumarswamy JAGANANTH
CROSS EXAMINATION OF PW				
18	O.S. 1280/2015 (EVIDENCE.) IA/1/2015	14-08-2020	Srinivasa Reddy H Vs Divya H R	VIJAYA KUMAR
19	M.V.C. 12/2018 (EVIDENCE.)	14-08-2020	DODDAIH M Vs KRISHNAPPA M C	M.D. SURESHA
DEFN EVIDENCE				
20	O.S. 425/2014 (EVIDENCE.) IA/1/2014	14-08-2020	Nirmala Vs Krishna Murthy R M	N M A
21	O.S. 560/2015 (EVIDENCE.) IA/1/2015	14-08-2020	Bhatesha A M Vs Muninagappa	CHANDRA NAIK
PLNTF EVIDENCE				
22	O.S. 236/2013 (EVIDENCE.) IA/1/2013	14-08-2020	Nataraju.R.B Vs Rajappa.S.N	Ashok.R.Reddy
23	O.S. 839/2013 (EVIDENCE.) IA/1/2013	14-08-2020	Ganesh Bhandaru Vs Guruprasad.P.S	G.Chandra Shekar
24	O.S. 1005/2013 (EVIDENCE.) IA/1/2013	20-08-2020	Agatha Mary Vs Arogyaswamy	M V Srinivasa Reddy
25	O.S. 2000/2014 (EVIDENCE.) IA/1/2014	20-08-2020	Yellappa Vs Chinnammaiah	S G R

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26	O.S. 229/2015 (EVIDENCE.)	20-08-2020	Krishna Bhat K Vs Kempamma	K Srikrishna
27	O.S. 897/2017 (EVIDENCE.) IA/1/2017	20-08-2020	Shamanna Vs Chikkappaiah	M/s Mylaraiah Associates
28	O.S. 1127/2017 (EVIDENCE.) IA/1/2017	20-08-2020	Prathap T V Vs Ramesh B	S K V
29	O.S. 1241/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	20-08-2020	Maheshamma Vs The Chief Secretary The Government of Karnataka Vidhana Soudha Bangalore	
30	O.S. 1764/2017 (EVIDENCE.) IA/1/2017	20-08-2020	Deepu Vs Yallamma	B R Prakash
31	O.S. 143/2018 (EVIDENCE.) IA/1/2018	20-08-2020	Chikkaramaiah Vs Doddaramaiah H K	B M Akandeswara
32	O.S. 722/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	25-08-2020	O. GAJENDRA Vs R. MANOHAR	M. SUBRAMANI REDDY
33	O.S. 1087/2018 (EVIDENCE.) IA/1/2018	25-08-2020	SHIVAPPA Vs MUNIYAPPA	C.R.VENKATESH
34	O.S. 1097/2018 (EVIDENCE.)	25-08-2020	Wipro Ge Healthcare Pvt. Ltd. Rep. by PAH Vijaykumar Nair Vs Suchitra Anil Kumar	Rahulcariappa
FUTHER CHIEF OF pw				
35	O.S. 824/2012 (EVIDENCE.) IA/1/2012	25-08-2020	Rajamma Vs Munishamappa	RAMANNA Y.N
36	O.S. 1178/2012 (EVIDENCE.) IA/1/2012	25-08-2020	Lingappa Vs Kadaramma	K. MURTHY
37	O.S. 139/2013 (EVIDENCE.) IA/1/2013	25-08-2020	Venkataramanappa Vs Narayanappa	B.M.Manjunatha
38	O.S. 564/2015 (EVIDENCE.) IA/1/2015	25-08-2020	Kum. Navyashree D Vs Devaraj K	N.K NAIK and ASSOCIATES
AWAIT SUMMON/NOTICE				
39	O.S. 1824/2018 (SUMMONS) IA/1/2018	28-09-2020	Venkateshappa Vs Prakash K	D C Jagadeesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 1226/2019 (SUMMONS) IA/1/2019	28-09-2020	Muniyappa Vs Lakshmamma	MUNIRAJU K N
41	O.S. 1841/2019 (SUMMONS)	28-09-2020	Andhra Bank, Rep. by its Branch Manager Gopala Krishna N Vs M/s Angels Beauty World	S Venkatesha Shastry
NOTICES				
42	O.S. 1532/2014 (SUMMONS) IA/1/2014	28-09-2020	Gurumurthy Vs Chikka Munivenkatappa	Prakash T H
OBJECTION ON IA				
43	O.S. 391/2018 (SUMMONS) IA/1/2018	28-09-2020	Shashikala Vs Subbamma	R Lokesh
STEPS				
44	O.S. 778/2012 (SUMMONS) IA/1/2012	28-09-2020	M.H.Neelamma Vs K.M.Krishna Reddy	H.V.RAMACHANDRA
45	O.S. 908/2012 (SUMMONS) IA/1/2012	28-09-2020	chikka Akkamma Vs Bachegowda	Malluraiah
46	O.S. 1038/2013 (SUMMONS) IA/1/2013	28-09-2020	Anusuya Vs Krishnappa.D.M	H.Ramachandra
47	O.S. 1399/2017 (SUMMONS) IA/1/2017 IA/2/2017	28-09-2020	Shashikumar R Vs Ramaiah	K R Puttaraju
48	M.C. 147/2019 (SUMMONS)	28-09-2020	Abhijeet Kuman Singh Vs Priyanka Singh	Govindaraju M
SUMMONS				
49	O.S. 1400/2019 (SUMMONS) IA/1/2019	28-09-2020	Sampangirama Chari Vs Chikkarama Chari	C S S
50	M.C. 108/2019 (NOTICE)	28-09-2020	Naveen M Vs Roopa K G	Balan and Asso.
MEDIATION				
51	M.C. 103/2019 (A.D.R)	28-09-2020	Parool Didwania Vs Tarun Misra	B S Lavanya

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 141/2005 (HEARING) IA/1/2005		J MANJUNATHA Vs PUSHPA	V CHANDRAPPA GSS
2	O.S. 375/2005 (HEARING) IA/1/2005 IA/2/2005		CHIKKAVENKATAPPA Vs NARASIMHA REDDY	b.v.r. K.S.N.R.
3	O.S. 1270/2005 (HEARING) IA/1/2005		CHANDRAMMA Vs B NANJUNDAPPA	GOVINDA GOWDA PARAMESHWARAPPA C
4	O.S. 105/2006 (HEARING) IA/1/2006		B MUNIKRISHNA Vs NARAYANACHARI SINCE DEAD BY LRS	VENKATARAMANASWAMY
5	O.S. 1030/2006 (HEARING) IA/1/2006		L PADMAVATHI Vs LAKSHMIDEVAMMA	C.D. SHIVANNA
12:00 P.M - 1:00 P.M				
6	O.S. 1438/2006 (HEARING) IA/1/2006		Y MUNIKRISHNAPPA Vs Y KRISHNAPPA	M.VENKATARAMANAPPA
7	O.S. 1609/2006 (HEARING) IA/1/2006		EERAMMA Vs PATTIAIAH	BOJARAJ SRI.H.TJ
8	O.S. 1978/2006 (HEARING) IA/1/2006		JAYALAKSHMI Vs VENKATESH	P.T. HEBBAR
9	O.S. 2956/2006 (HEARING) IA/1/2006		A G SURYANARAYANA DIXIT Vs G BHASKAR DIXIT	DAYA SHANKAR AV
10	O.S. 333/2008 (HEARING) IA/1/2008 IA/2/2008		MUNIBYRAPPA Vs LAKSHMAMMA	A.CHANDRACHUD
3:00 P.M - 4:00 P.M				
11	O.S. 373/2008 (HEARING) IA/1/2008		MUNIRATHNAMMA Vs SUSHEELAMMA	
12	FDP 11/2008 (HEARING) IA/1/2008		H M SRINIVASA Vs M GOPALA SETTY	BOJA RAJ C.M.R.
13	O.S. 915/2008 (HEARING)		RUPEN PATEL Vs JAYARAM SHETTY	MOHAN BHAT DISMISSED
14	O.S. 1163/2008 (HEARING) IA/1/2008		NARAYANAPPA Vs MUNINAGAPPA	P. LAKSHMINARAYANA EXPARTY D1 TO 5 , 7 TO 10

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15	O.S. 1299/2008 (HEARING) IA/1/2008		NANJAMMA Vs PUSHPA	C.RAVIKUMAR
4:00 P.M - 5:00 P.M				
16	O.S. 244/2010 (HEARING) IA/1/2010		KRISHNA REDDY Vs NARASIMHA REDDY	T.KODANDARAMA
17	O.S. 678/2010 (HEARING) IA/1/2010		SHARADA AND OTHERS Vs MUNIYAPPA	T.KODANDARAMA
18	O.S. 997/2010 (HEARING) IA/1/2010		AMEENA AND OTHERS Vs LALMABEE	M.R. VEERENDRA
19	O.S. 325/2011 (HEARING)		GOWRAMMA Vs THIMMAIAH.	M. B. SHANKARE GOWDA.
20	Misc 42/2011 (HEARING) IA/1/2011 IA/2/2011		NAGARATHNAMMA Vs NAGARAJA	MSB ASWATHANARAYANA REDDY
Cases listed below are adjourned due to Covid 19				
21	O.S. 580/2011 (HEARING) IA/1/2011	31-08-2020	SHIVAKUMAR.M. Vs MANGALAMMA	V.N.RUDRESH
22	O.S. 599/2011 (HEARING)	31-08-2020	RENUKADEVI Vs JAYAMMA	V.LAXMINARAYANA
23	O.S. 848/2011 (HEARING) IA/1/2011	31-08-2020	VENKATAMMA Vs POOJABYLAMMA	S.JAYAPRAKASH NARAYAN
24	O.S. 872/2011 (HEARING) IA/1/2011	31-08-2020	MANJULA Vs CHIKKALINGAIAH	AHSWATHANARAYANA and ASSOCIATES
25	O.S. 1254/2011 (HEARING) IA/1/2011 IA/2/2011	31-08-2020	SARASAMMA Vs NANJAMMA.A	MAILAPPA.K
26	O.S. 1400/2011 (HEARING) IA/1/2011	31-08-2020	LAKSHMAMMA Vs GOPALLAPPA	CHANDRA SHEKAR K T Dakappa
27	O.S. 1407/2011 (HEARING) IA/1/2011	31-08-2020	MOHAMMED KHASIM Vs MEER ASLAM OTHERS	YOUNOUS ALI KHAN
28	O.S. 1411/2011 (HEARING) IA/1/2011	31-08-2020	MANJUNATH V Vs VENKATESH A K	GIRIJASHANKAR
29	O.S. 671/2012 (HEARING)	31-08-2020	PUTTAMMA Vs BHAGYAMMA	H.M.Ananda kumar



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30	O.S. 784/2012 (HEARING) IA/1/2012 IA/2/2012	31-08-2020	Gangamma Vs Siddalingamma	ASHWATHANARAYANA AND ASSOCIATES
31	O.S. 1003/2012 (HEARING) IA/1/2012 IA/2/2012	31-08-2020	Karnataka Jesuit Educational Society Vs N.P.Ramalakshamma	DSK LEGAL
32	O.S. 1510/2012 (HEARING) IA/1/2012	31-08-2020	Varalakshmi alias Varalakshamma Vs Venkata Muniyappa	N.M.Ananda
33	O.S. 1512/2012 (HEARING) IA/1/2012	31-08-2020	Mohammad Iyaz Vs Fathima Bi	C.Shankar Reddy
34	O.S. 2068/2008 (EVIDENCE.) IA/1/2008	31-08-2020	GOWRAMMA Vs RAMREDDY	H.M.ANAND KUMAR DEFT.NO.1, 3 - SRI.M.D.BASAVANNA K Suresh
35	O.S. 609/2020 (ORDERS.) IA/1/2020	04-09-2020 (11:00 A.M - 12:00 P.M)	RANGIYA Vs SHIVANNA	Y Venkatesh
36	O.S. 963/2014 (SUMMONS) IA/1/2014	04-09-2020	Siddagangamma Vs Rajanna	M R M
37	O.S. 572/2016 (SUMMONS) IA/1/2016	04-09-2020	Komala Vs Annayappa	Narayanaswamy
38	O.S. 894/2016 (SUMMONS) IA/1/2016	04-09-2020	Balappa Vs Narayanamma	Bharathi R
39	O.S. 995/2016 (SUMMONS) IA/1/2016 IA/2/2016	04-09-2020	Sarojamma Vs Pillappa K	MUNIRAJU K.N
40	O.S. 1210/2018 (SUMMONS) IA/1/2018	04-09-2020	LAKSHMAMMA Vs SHANKARAPPA	K B Naveen Kumar
41	P and SC 17/2019 (SUMMONS) IA/1/2019	04-09-2020	Nagarajaiah Vs NIL	Krishnappa M V
42	Misc 219/2019 (NOTICE)	04-09-2020	Sriramaiah Vs Lakshamma	SUBRAMANI L
43	O.S. 282/2020 (NOTICE) IA/1/2020	04-09-2020	JOSEPH Vs PHILOMENA	K V K
44	O.S. 791/2019 (HEARING) IA/1/2019 IA/2/2019	04-09-2020	SATYANARAYANA REPTD BY GURUPRASAD K V Vs NIRMALA Y G	

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45	O.S. 1507/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	04-09-2020	Ramakrishna J K alias J K Ramakrishnan Vs Subba Lakshamma	V R Muralidhara
46	O.S. 160/2019 (EVIDENCE.) IA/1/2019	04-09-2020	Sandhya Vs Reshma	Venkatesh G
47	O.S. 616/2020 (ORDERS.) IA/1/2020	04-09-2020	Infinity Estates, Rep. by its Managing Partner S R Manikanta Vs Suresh Karanth	Vevekananda H S

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In the Court of V Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru
Cases Listed on 03-07-2020

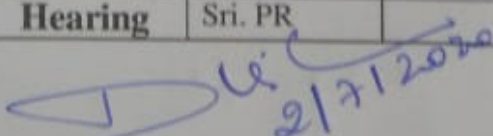
MORNING SESSION

Sl. No.	Case No.	Timing	Stage	Advocate	
				Plaintiff Advocate	Defendant Advocate
01	O.S. 1504/2006	11.00 - 12.00	Hearing	Sri. MGK	
02	O.S. 2062/2006	11.00 - 12.00	Hearing	Sri. PBR	
03	O.S. 2459/2006	11.00 - 12.00	Hearing	Sri. RM	
04	O.S. 3005/2006	11.00 - 12.00	Hearing	Sri. KTG	
05	O.S. 125/2007	11.00 - 12.00	Hearing	Sri. HRS	
06	O.S. 173/2007	12.00 - 1.00	Hearing	Sri. SS	
07	O.S. 489/2007	12.00 - 1.00	Hearing	Sri. VS	
08	O.S. 936/2007	12.00 - 1.00	Hearing	Sri. VBS	
09	O.S. 1094/2007	12.00 - 1.00	Hearing	Sri. TNS	
10	O.S. 1596/2008	12.00 - 1.00	Arguments	Sri. S	
11	O.S. 612/2016	12.00 - 1.00	Arguments	Sri. S	

AFTERNOON SESSION

I/c. VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

Sl. No.	Case NO.	Timing	Stage	Advocate	
				Plaintiff Advocate	Defendant Advocate
01	O.S. 52/2007	3.00 - 4.00	Hearing	Sri. TS	
02	O.S. 722/2007	3.00 - 4.00	Hearing	Sri. GMR	
03	O.S. 1013/2007	3.00 - 4.00	Hearing	Sri. SC	
04	O.S. 598/2007	3.00 - 4.00	Hearing	Sri. GDA	
05	O.S. 1415/2007	3.00 - 4.00	Hearing	Sri. MAP	
06	O.S. 1550/2007	4.00 - 5.00	Hearing	Sri. DS	
07	O.S. 229/2009	4.00 - 5.00	Hearing	Sri. KS	
08	O.S. 247/2009	4.00 - 5.00	Hearing		
09	O.S. 612/2020	4.00 - 5.00	Hearing	Sri. KS	
10	O.S. 619/2020	4.00 - 5.00	Hearing	Sri. PR	


V Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.